

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4338
ANSWERED ON:12.12.2016
e-Commerce Companies
Rajendran Shri S.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of e-commerce companies registered in India during the last two years, State/UT-wise;
- (b) whether any e-commerce companies are registered under FDI norms; and
- (c) if so, the details thereof?

Answer

???????? ???? ?????? ?????????????? (?????????? ???????)(????????? ?????????? ??????????)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)

- (a): State/ UT-wise details of the number of e-Commerce companies registered in India during the last two Financial Years 2014-15 and 2015-16 are at Annexure.
- (b): There is no registration requirement of e-commerce companies under FDI policy.
- (c): Does not arise.
